

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1423  
TO BE ANSWERED ON 5.3.2018**

**KENDRIYA VIDYALAYA SANGATHAN**

**1423. SHRI TEJ PRATAP SINGH YADAV:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether representations have been received by the Kendriya Vidyalaya Sangathan(KVS) and the Ministry on pending issues like granting of MACP to teachers, CGHS facility, etc. and if so, the details thereof and the action taken on each of them;
- (b) whether arrears and allowances as per 7th Pay Commission have not been disbursed to serving employees and pensioners of KVS;
- (c) whether librarians in KVS have poor service conditions like no promotional avenues, no benefit of departmental examinations, no abroad posting, assignment of extra non-professional works / duties etc. and if so, the details thereof and measures taken thereon;
- (d) whether regular complaints have been received against the Principals / Vice-Principals / HMs of Kendriya Vidyalayas and if so, the details of complaints received, redressed, pending and action taken against officials during the last one year, school / region-wise; and
- (e) the steps taken by the Government regarding grievances raised by Employee Associations of KVS?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(SHRI UPENDRA KUSHWAHA)**

(a): Representations are received from time-to-time on service related matters of the teaching / non-teaching staff of Kendriya Vidyalaya Sangathan (KVS). The considered views conveyed to KVS on the issues such as MACP, CGHS etc. are as under:-

One of the conditions for grant of MACP scheme is that the earlier ACP scheme should have been implemented / adopted by the autonomous / statutory body. Since KVS had themselves chosen not to opt the earlier ACP scheme for the teaching staff, the proposal for grant of MACP to teaching staff of KVS could not be agreed to;

CGHS facilities have been extended to all serving employees of KVS (both teaching and non-teaching) at Bangalore, Chennai, Mumbai, Hyderabad and Kolkata. It has also been extended to serving employees of KVS (HQ), Regional Office at Delhi and the retired employees of KVS in Delhi/NCR. At locations where CGHS facilities are

not available, KVS employees are extended the benefits under the Central Services (Medical Attendance) Rules, 1944. With regard to extension of CGHS facilities to all serving / retired employees of KVS across the country, proposal could not be agreed to on account of severe resource crunch, especially, the acute shortage of qualified medical and paramedical professionals apart from other logistics and financial constraints.

(b) Cash additionality of Rs. 300.53 crore has been made available to the KVS, through revised budgetary allocation during 2017-18 which would enable disbursement of substantial part of pay revision arrears to serving and retired employees of KVS.

(c) The Librarian cadre in the Kendriya Vidyalayas (KVs) is a separate cadre with no feeder grade post and promotional post. As per the recruitment rules, all posts of Librarians are filled through direct recruitment. Librarians are entitled to get Senior Scale and Selection Scale subject to fulfillment of eligibility criteria as applicable to other teaching cadres in KVS.

The three tier pay scale applicable to Librarians in KVS is as under:-

	<b>As per 6<sup>th</sup> CPC</b>	<b>As per 7<sup>th</sup> CPC</b>
<b>Entry Scale</b>	Rs. 9300-34800+ Grade Pay Rs.4600/-	Level -07
<b>Senior Scale</b>	Rs. 9300-34800+ Grade Pay Rs.4800/-	Level -08
<b>Selection Scale</b>	Rs. 15600-39100+ Grade Pay Rs.5400/-	Level -10

No extra unprofessional work / duties are given to the Librarians. However, the arrangement periods (substitution work) may be given as per exigencies of service and in the interest of the students. There are no sanctioned posts of Librarians in the KVs abroad and only subject teachers are deputed to these KVs.

(d) Some complaints are received from time to time against the Principals and other staff of the KVs, on which action is taken as per rules, when after scrutiny / inquiry prima facie cases are established. A statement showing details of complaints received by KVS during the last one year against Principals / Vice-Principals / Headmasters, KV / Region-wise is annexed.

(e) All issues including grievances raised by employees associations of KVS are redressed through the Joint Consultative Machinery at regional and national levels.

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ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 1423 FOR 5<sup>TH</sup> MARCH, 2018 RAISED BY SHRI TEJ PRATAP SINGH YADAV, HON'BLE MP REGARDING KENDRIYA VIDYALAYA SANGATHAN

**STATEMENT SHOWING SCHOOL/ REGION-WISE DETAILS OF NUMBER OF COMPLAINTS RECEIVED BY KVS DURING THE LAST ONE YEAR AGAINST PRINCIPALS/VICE-PRINCIPALS / HEADMASTERS**

Region	Name of KV	Number of complaints received	Number of complaints redressed
Jabalpur	No. 1 Rewa	1	1
	NKJ Katni	3	
	Dindori	1	1
Hyderabad	Nellore	1	
	Khammam	1	1
	AFS Suryalanka	1	1
Bangalore	No. 1 Rajnagar, Hubballi	1	1
Chandigarh	No. 2 FirozpurCantt.	1	1
Mumbai	CRPF Nagpur	1	1
Patna	Rau Pusa	1	
Varanasi	Mugalsarai	1	1
Chennai	Minabakkam	1	1
Jaipur	No. 1 Jaipur	1	1
	No. 2 Jaipur	2	1
	No. 4 Jaipur	1	1
	No. 2 Eklingarh	1	1
Ahmedabad	Sabarmati	1	
Agra	No. 3 Baad Mathura	1	
Kolkata	No. 2 Kharagpur	1	
	IIT Kharagpur	1	
	AFS Barrackpore	1	1
Delhi	No. 1 Delhi Cantt.	1	
	No. 2 Delhi Cantt.	1	1
	JNU Campus	1	1
<b>TOTAL</b>		<b>27</b>	<b>16</b>

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